airport becuase of security reasons and non-availability of customs and immigration facilities.

International Airport at Devanahalll, Bangalore

- 456. SHRI K.C. KONDAIAH: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether Government have cleared the International Airport Project at Devanahalli, near Bangalore;
- (b) if so, the steps taken by Government to select co-investors and to start the above project;
 - (c) what are the facilities to be provided by the State Government;
- (d) whether the existing HAL Airport will be closed for civilian operations after the opening of the proposed International Airport;
- (c) if so, the amount so far spent on the exising HAL Airport for providing facilities to the passengers; and
 - (f) by when the proposed International Airport will become a reality?
- THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) The setting up of a new airport of international standards for Bangalore has been approved in principle.
- (b) and (c) The project is proposed to be implemented through a Joint Venture Company (JVC) consisting of AAI, Karnataka State Investment and Industrial Development Corporation limited (KSIIDC) and a strategic partner. KSIIDC and AAI intend to have toghether not less than 26% equity holding in the proposed JVC. The balance 74% equity will be contributed by the selected private Joint Venture Partner.
 - (d) No decision has been taken in this regard.
 - (e) AAI has spent Rs. 21.93 crores for providing various facilities.
- (f) Since the project is at preliminary stage, no time frame can be given at present.